Item No.9



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.5075/2021 (SWP No.1866/2010)

Tuesday, today this the 29th day of June, 2021

Through video conferencing

Hon'ble Mr. JusticeL. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Mushtaq Ahmed, Age 33 years S/o Mir Khan, R/o Tarraran Wali Teh: Surankote, Distt: Poonch.

....Applicant

(Nemo for applicant)

Vs.

- 1. State of Jammu & Kashmir Through Commissioner/Secretary Forest Department, Civil Sectt. Srinagar.
- 2. Secretary, Service Selection Board, Srinagar.
- 3. Sadarat Hussain Shah S/o Zaman Hussain Shah R/o Teh: Mendhar, Distt: Poonch
- 4. Tanveer Ahmed, S/o Ghulam Hyder R/o Khakrara, Teh: Haveli, Distt: Poonch.

...Respondents

(Mr. Rajesh Thappa, Dy. Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

An advertisement was issued by the respondents in the year 2007 for appointment to the post of Forest Guard in District Poonch. The applicant claimed the status of resident of



backward area (RBA). He challenged the selection and appointment of respondent Nos. 3 and 4 under that category, by raising several grounds.

- 2. The SWP has since been transferred to the Tribunal in view of reorganization of the State of Jammu & Kashmir and renumbered as T.A. No.5075/2021.
- 3. Today, there is no representation for the applicant. We perused the record and heard Mr. Rajesh Thappa, learned Deputy Advocate General.
- 4. The selection took place way back in the year 2007. The selected candidates are already working. At this length of time, their selection cannot be unsettled for the sake of the applicant even if it is otherwise defective. We do not find any merit in the T.A. It is accordingly, dismissed. There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy) Member (A) Chairman

<u>June 29, 2021</u> /sunil/vb/sd/dsn/